

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीयकंपनीविधिअधिकरण**  
**CUTTACK BENCH**  
**कटकखंडपीठ**

**ORDER SHEET OF THE HEARING ON 15<sup>th</sup> NOVEMBER, 2023, 10:30 A.M.**  
**(TP No. 40/CTB/2019) (CP (IB) No.24/KB/2018), IA (IB) No. 44/CTB/2023,**  
**IA (IB) No. 343/CTB/2023**

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	State Bank of India -Vs- Visa Steel Ltd.
Under Section	7 IBC

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Ashutosh Mohanty, Advocate  
Ms. Suhani Dwivedi, Advocate  
Mr. Deepanjan Dutta Roy, Advocate  
Ms. Sanjana Jha, Advocate

IA 343

For Respondent (s)

Mr. Patita Paban Bishwal, Adv.

**ORDER**

**IA (IB) No. 44/CTB/2023**

This is an application filed by the Financial Creditor SBI to pass an order admitting CP (IB) No.24/KB/2018 in TP No. 40/CTB/2019 into CIRP, etc. Ld. counsel Mr. Deepanjan Dutta appeared and represented that the financial creditor SBI assigned the debt to ACRE, he is appearing for the assignee and filed IA (IB) No. 343/CTB/2023 for substitution. Ld. counsel Mr. P.P. Bishwal appeared for the respondent. Matter is pending before the Apex Court. List the matter on 10.01.2024.

**IA (IB) No. 343/CTB/2023**

This is an application filed by Assignee ACRE for substitution. Respondent counsel taken notice. The matter is pending before the Apex Court. List the matter on 10.01.2024.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**